

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 05.09.2022**

**Misc. Application No. 5 of 2021  
(Stay Application)  
And  
Appeal No. 19 of 2021**

Pooja Arvind Goyal ....Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Aparna Wagle, Advocate i/b Alliance Law for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**WITH  
Misc. Application No. 6 of 2021  
And  
Misc. Application No. 8 of 2021  
And  
Appeal No. 20 of 2021**

Arvind Babulal Goyal ....Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Aparna Wagle, Advocate i/b Alliance Law for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**WITH  
Appeal No. 74 of 2021**

Arvind Babulal Goyal .....Appellant  
Versus  
Securities and Exchange Board of India ...Respondent

Ms. Aparna Wagle, Advocate i/b Alliance Law for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**WITH  
Appeal No. 96 of 2020**

Pooja Arvind Goyal .....Appellant  
Versus  
Securities and Exchange Board of India ...Respondent

Ms. Aparna Wagle, Advocate i/b Alliance Law for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**AND  
Misc. Application No. 563 of 2021  
And  
Appeal No. 308 of 2021**

Abhay Dattatray Javlekar .....Appellant  
Versus  
Securities and Exchange Board of India ...Respondent

Ms. Rasika Ghate, Advocate i/b Triad Law Chambers for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**ORDER:**

1. Some of the appellants have prayed for an adjournment.

List on October 12, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Meera Swarup  
Technical Member

05.09.2022

msb